

**IN THE INCOME TAX APPELLATE TRIBUNAL
DIVISION BENCH, AMRITSAR
(VIRTUAL COURT)
BEFORE: SHRI. N. K. SAINI, VICE PRESIDENT AND
SHRI N. K. CHOUDHRY, JUDICIAL MEMBER**

In I.T.A. No. 349/Asr/2018
Assessment Year: 2012-13

Mr. Rajiv Kumar Khanna C/o M/s Tirath Ram Bandari Nath, Mandi No. 1, Abohar	बनाम	Dy. Commissioner of Income Tax, Circle-II, Bathinda
स्थायी लेखा सं./PAN No. AEHPK 8153M		
अपीलार्थी/Appellant		प्रत्यर्थी/Respondent

निर्धारिती की ओर से/Assessee by : Sh. Anil Puri (Ld. Adv.)
राजस्व की ओर से/ Revenue by : Sh. Charan Dass, (Ld. D.R.)

In I.T.A. No. 357/Asr/2018
Assessment Year: 2014-15

Sh. Gagan Arora (HUF) Prop. M/s Sh. Om Trading Co. Amar Nagar, Near Shaheed Babu Labh Singh Nagar, Jalandhar	बनाम	Income Tax Officer, Ward 1(5), Jalandhar
स्थायी लेखा सं./PAN No. AAHEG 8608J		
अपीलार्थी/Appellant		प्रत्यर्थी/Respondent

निर्धारिती की ओर से/Assessee by : None
राजस्व की ओर से/ Revenue by : Sh. Charan Dass, (Ld. D.R.)

In I.T.A. No. 569/Asr/2018
Assessment Year: 2010-11

Sh. Varinder Singh Bains C/o Sachin K Malhotra Adv., Malhotras Office, Phagwara Road, Hoshiarpur Punjab 146001	बनाम	Income Tax Officer Hoshiarpur
स्थायी लेखा सं./PAN No. AMUPS 1778F		
अपीलार्थी/Appellant		प्रत्यर्थी/Respondent

निर्धारिती की ओर से/Assessee by : Sh. Sachin K. Malhotra (Ld. Adv.)
राजस्व की ओर से/ Revenue by : Sh. Charan Dass, (Ld. D.R.)

In I.T.A. No. 06/Asr/2019
Assessment Year: 2010-11

Smt. Kulwinder Kaur, B-22 MCH 335/1, Gali No. 6, Dashmesh Nagar, Dagana Road, Hoshiarpur -146001	बनाम	The Income Tax Officer, Ward-2, Hoshiarpur
स्थायी लेखा सं./PAN No. CEXPK 2445G		
अपीलार्थी/Appellant		प्रत्यर्थी/Respondent

निर्धारिती की ओर से/Assessee by : Sh. Sudershan Kapoor (Ld. Adv.)
राजस्व की ओर से/ Revenue by : Sh. Charan Dass, (Ld. D.R.)

In I.T.A. No. 336/Asr/2019
Assessment Year: 2010-11

M/s The Bathinda Distt. Co- op. Milk Producers Union Ltd. Dabwali Road, Bathinda	बनाम	Income Tax Officer Circle 1, Bathinda
स्थायी लेखा सं./PAN No. AAAJT 0178Q		
अपीलार्थी/Appellant		प्रत्यर्थी/Respondent

निर्धारिती की ओर से/Assessee by : Sh. Ashwani Kalia (Ld. C.A.)
राजस्व की ओर से/ Revenue by : Sh. Charan Dass, (Ld. D.R.)

In I.T.A. Nos. 45 & 46/Asr/2020
Assessment Year: 2009-10

Sh. Harpreet Singh Sidhu 004, Upper Basement, Arora Prime Tower, Jalandhar	बनाम	Income Tax Officer, Ward II(1), Jalandhar
स्थायी लेखा सं./PAN No. BCPPS 6819D		
अपीलार्थी/Appellant		प्रत्यर्थी/Respondent

निर्धारिती की ओर से/Assessee by : Sh. J. S. Bhasin (Ld. Adv.)
राजस्व की ओर से/ Revenue by : Sh. Charan Dass, (Ld. D.R.)

सुनवाई की तारीख/Date of Hearing : 23/09/2020

उद्घोषणा की तारीख/Date of Pronouncement : 23/09/2020

आदेश/ORDER

PER N.K. CHOUDHRY, JM:

These appeals under consideration have been preferred by the different assessees against the separate orders impugned herein passed by different Ld. Commissioners of Income Tax (Appeal) stationed at various stations, detailed below :

SI No.	Appeal No.	Name of Case	CIT(Appeal/s)	Order dt.
1.	In ITA No. 349/Asr/2018	Mr. Rajiv Kumar Khanna	CIT(A), Bathinda	08/03/2018
2.	In ITA No. 357/Asr/2018	Sh. Gagan Arora (HUF)	CIT(A)-1, Jalandhar	27/03/2018
3.	In ITA No. 569/Asr/2018	Sh. Varinder Singh Bains	CIT(A)-1, Jalandhar	30/08/2018
4.	In ITA No. 06/Asr/2019	Smt. Kulwinder Kaur	CIT(A)-1, Jalandhar	22/11/2018
5.	In ITA No. 336/Asr/2019	M/s The Bathinda Distt. Co-op. Milk P. U. Ltd.	CIT(A), Bathinda	07/02/2019
6-7.	In ITA Nos. 45 & 46/Asr/2020	Sh. Harpreet Singh Siddhu	CIT(A)-1, Jalandhar	29/11/2019

2. In all the above appeals, the Ld. Counsels of the Assessees or Assessees themselves furnished separate applications for withdrawal of the appeals.

3. During the course of hearing the Ld. Counsels for the Assessees submitted that since the assesseees have availed the immunity scheme i.e; Vivad Se Vishwas and the Income Tax Department has issued Form No. 3/5 in response to the applications filed by the Assessees

under section 5(1) of the Direct Tax Vivad se Vishwas Act, 2020, therefore the appeals of the Assesseees may be allowed to be withdrawn. The details of above said certificates are as under:

SI No.	Appeal No.	Name of Case	Certificate No.
1.	In ITA No. 349/Asr/2018	Mr. Rajiv Kumar Khanna	446080390060820 Dt. 06.08.2020
2.	In ITA No. 357/Asr/2018	Sh. Gagan Arora (HUF)	473041200180820 Dt. 18.08.2020
3.	In ITA No. 569/Asr/2018	Sh. Varinder Singh Bains	475367720190820 Dt. 19.08.2020
4.	In ITA No. 06/Asr/2019	Smt. Kulwinder Kaur	388466530090720 Dt. 09.07.2020
5.	In ITA No. 336/Asr/2019	M/s The Bathinda Distt. Co-op. Milk P. U. Ltd.	445834820060820 Dt. 06.08.2020
6-7.	In ITA Nos. 45 & 46/Asr/2020	Sh. Harpreet Singh Siddhu	474679820190820 Dt. 19.08.2020

4. The Ld. DR raised no objection, if the appeals of the Assesseees are allowed to be dismissed as withdrawn.

5. In view of the above facts and circumstances, the appeals of the assesseees are liable to be dismissed as withdrawn, hence ordered accordingly.

6. In the result, instant appeals of the Assesseees stands dismissed as withdrawn.

Order pronounced on 23/09/2020

Sd/-
(N. K. SAINI)
VICE PRESIDENT

Sd/-
(N. K. CHOUDHRY)
JUDICIAL MEMBER

Dated : 23/09/2020

GP/Sr/PS

आदेशकीप्रतिलिपिअग्रेषित/ Copy of the order forwarded to :

1. The Appellant
2. The Respondent
3. CIT
4. The CIT(A)
5. DR, ITAT, Amritsar
6. Guard File